

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 118 of 2014

Dated : 5th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Powergrid Corporation of India Ltd. Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) :

ORDER

Admit. Issue notice to all the Respondents returnable on 4.7.2014. Registry is also directed to issue notice. Dasti service is permitted.

Post the matter on **4.7.2014.**

**(Rakesh Nath)
Technical Member
mk/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**